

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Smt.Falroza Hanlfsab Ukkall**  
**PRL.SR. CIVIL JUDGE AND JMFC,GUBBI**  
**Cause List Date: 30-06-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 AM to 05.45PM</b>				
1	EX 18/2015 (ATTACHMENT WARRANT OF MOVABLES) ( L.A.C./0000001/2012)		K G Narasimhamurthy <b>Vs</b> Special Land Acquisition Officer,	H N Devaraja
2	EX 223/2017 (ATTACHMENT WARRANT OF MOVABLES)		Ramachandraiah <b>Vs</b> Special Land Acquisition Officer	D Nagaraju
3	EX 139/2019 (AWAIT)		Swarna.S <b>Vs</b> The Branch Manager, The Regional Office, National Insurance Co. Ltd.,	Dakshinamurthy.M
4	EX 55/2017 (STEPS)		B N Maruthikumar <b>Vs</b> Special Land Acquisition Officer	H L Rajashekaraiah
5	EX 148/2017 (STEPS)		S.Shantharaju <b>Vs</b> Special Land Acquisition Officer	Hemanna H M
6	EX 88/2018 (STEPS)		Adaveeshaiah <b>Vs</b> Special Land Acquisition Officer	N M Chandrashekaraiah
7	EX 142/2018 (STEPS)		State Bank of India <b>Vs</b> Puttarangaiah	H Rajanna
8	EX 251/2018 (STEPS)		Siddaramaiah <b>Vs</b> Special Land Acquisition Officer	K R Krishnamurthy
9	EX 39/2019 (STEPS)		Lokesh <b>Vs</b> Special Land Acquisition Officer	K.N Kumarswamy
10	EX 40/2019 (STEPS)		Prakashiah alias Prakash <b>Vs</b> Special Land Acquisition Officer	K.N Kumarswamy
<b>11.00 AM to 02.00PM</b>				
11	EX 13/2020 (NOTICE TO JDR)		Lalitha <b>Vs</b> Kantharaju	A S Chandrashekaraiah
12	EX 16/2020 (NOTICE TO JDR)		Manjula <b>Vs</b> Yogish	T B Vishwanath
13	R.A. 7/2019 (ARGUMENTS)		H.N.Nagaraju <b>Vs</b> Rajanna	S Ranganatha

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
14	R.A. 45/2019 (ARGUMENTS) IA/1/2019		Rangaswamy Vs Rajalakshamma	Prameela M R
15	R.A. 61/2019 (ARGUMENTS)		T.S.Omkaramurthy Vs Channabasavaiah	HLS
<b>ARGUMENTS</b>				
16	R.A. 57/2019 (ARGUMENTS)		N.R.Kushalkumar Vs L.Puttanajaiiah	Ananthakumaraiah HM
17	R.A. 35/2017 (TO HEAR ON IA)		Sunandamma Vs S Gangamma	H L Somasundar
18	R.A. 1/2019 (TO HEAR) IA/1/2019		L K Kalappa Vs V Raju	Chintamani Ramasharma Balasubrahmanyam
19	O.S. 33/2019 (Written statement)		Chikkamma Vs Huchamma	D Gangegowda
20	O.S. 105/2019 (TO HEAR) IA/1/2019		Mangalamma Vs Basavaraju	Rajakumar K

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**Smt.Radha S**  
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<b>AMENDMENT</b>				
1	O.S. 179/2016 (SUMMONS)		H Gangadharappa Vs Shivna	Arun C S
<b>PRODUCTION OF DOCUMENT</b>				
2	O.S. 319/2018 (SUMMONS) IA/1/2018		Bandhavy Parishista Jati Vidya Samsthe(R)/P.R. Srinivasamurthy Vs Komala	C S Madhu
<b>STEPS</b>				
3	O.S. 47/2014 (SUMMONS) IA/1/2014		C.S.Bharathkumar Vs Bhagyamma	B.V.Rajeev
4	O.S. 159/2014 (SUMMONS) IA/1/2014		Parashuramaiah Vs Shivalingaiah	C.G.Sathyanarayana
5	O.S. 239/2017 (SUMMONS) IA/1/2017		Sajeedha D/o Late Kareem Basha Vs Mahaboob	Ravi G.H
6	O.S. 55/2020 (SUMMONS) IA/1/2020		Lakkamma Vs Jayalakshamma	K.N.Gururaja
7	FDP 19/2015 (Objection)		Gangadharaiah Vs Jayamma	C.G.Sathyanarayan
8	O.S. 413/2015 (Objection)		G.C.Mallikarjunaswami Vs G.H.Channakeshavaiah	H.L.Somasundar
9	FDP 13/2013 (HEARING)		Yellegowda Vs Thimmarayagowda	D Gangegowda
10	EX 1/2015 (HEARING)		Mohal lal Vs Jakir	H L Rajashekaraiiah
11	FDP 28/2017 (HEARING)		Thanuja Vs Siddagangamma	S Basavarajaiah
12	FDP 30/2017 (HEARING)		P.M. Javeed Ahamed Vs P. Mohamed Mohiddin	K M Srinivas
<b>CROSS EXAMINATION OF PW</b>				
13	O.S. 129/2016 (EVIDENCE) IA/1/2016 IA/2/2016		Lakshamma Vs Bhadrakamma	MHP

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 318/2008 (ARGUMENTS)		Chandrashekar Vs Veeranna @ Thammaiah	C.R.Balasubrahmanyam
15	O.S. 308/2013 (ARGUMENTS) IA/1/2013		Kumara Vs K.Siddalingaiah	D.S. Mahaswamiyavaru
16	O.S. 423/2014 (ARGUMENTS)		K.C.Gangadharaiah Vs Shivanna	C.R.Balasubramanyam
17	O.S. 117/2019 (ARGUMENTS)		Hanumanthegowda Vs Lakkamma	B S Madhusudhan
<b>HEARING ON IA</b>				
18	O.S. 72/2014 (ARGUMENTS)		Basamma Vs Gowramma	S.Basavarajaiah
19	O.S. 245/2014 (ARGUMENTS) IA/1/2014		Thirumalegowda @ T.M.Gowda Vs Virupakshagowda	K.G.Narayana
20	O.S. 183/2015 (ARGUMENTS)		Irfan Ahammed and another Vs Riyaz Uddin	T.B.VISWANATH
21	FDP 22/2015 (ARGUMENTS)		G.T.Satyanarayana Vs Krishnappa	K.M.Sreenivas
22	O.S. 373/2015 (ARGUMENTS) IA/1/2015		C.A.Ganganna Vs Umeash	I.S.Basavaraju
23	FDP 20/2016 (ARGUMENTS)		K B Manjula Vs K B Basavaraju	
24	O.S. 331/2016 (ARGUMENTS)		G.C.Ranjitha Vs G.N.Channbasavaiah	Nataraju HP
25	EX 8/2018 (ARGUMENTS)		Kaveri Grameena Bank/Venkateshmurthy, Manager, Vs Naseemabanu	C G Sathyanarayan
26	EX 17/2018 (ARGUMENTS)		Kaveri Grameena Bank Vs Sabehabegam	C G Sathyanarayan
27	EX 21/2018 (ARGUMENTS)		Kaveri Grameena Bank Vs Hongirana Saksharatha SHG./ Jahedabegum	C G Sathyanarayan
28	O.S. 369/2018 (ARGUMENTS) IA/1/2018		Syed Lathif Vs Syed Mohamed	Narayan M

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
29	O.S. 271/2019 (ARGUMENTS) IA/2/2019		B.Jayaramaiah <b>Vs</b> Shankar Lingegowda	S.Ramesh
30	O.S. 419/2019 (ARGUMENTS) IA/1/2019		Ningappa <b>Vs</b> Sanjeevamma	Chintamani Ramasharma Balasubrahmanyam
31	O.S. 19/2020 (ARGUMENTS) IA/1/2019 IA/2/2019		Karesiddaiah <b>Vs</b> H N Anjankumar	T.NARAYANASWAMY

**Dangling IA:**

**CIVIL JUDGE AND JMFC, GUBBI**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	C.C. 470/2014 (ARGUMENTS)		P.S.I.Chelur police station <b>Vs</b> Palakshaiah	N.R.J
2	C.C. 591/2017 (ARGUMENTS)		Ravisha J.S. <b>Vs</b> Mallanna S.	C G Sathyanarayan

**Dangling IA:**

**PRL.SR.CIVIL JUDGE AND JMFC, GUBBI**  
**Sri. Shivaraj**  
**ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	O.S. 16/2016 (OBJECTIONS) IA/10/2019 IA/11/2019 IA/1/2016 IA/9/2019		T.S Mangala <b>Vs</b> T.S. Chandraiah @ Chandrashekaralah	S.Sadashivappa
2	R.A. 28/2019 (FOR CONCILIATION) IA/1/2019		Narasimhaiah <b>Vs</b> Kariyamma	Mahesh D.M
3	O.S. 88/2019 (OBJECTIONS) IA/1/2019		Pavithra M.S. <b>Vs</b> Umadevi M.S.	A.T.Veeranarayan
4	R.A. 12/2020 (NOTICE)		Mahadevaiah <b>Vs</b> Thigalara Kshemabhivridhhi Sangha	Chintamani Ramasharma Balasubrahamanyam
5	FDP 5/2020 (NOTICE)		Renukamma <b>Vs</b> Thimmegowda	M P Mohana
6	R.A. 18/2017 (ARGUMENTS) IA/3/2018 IA/1/2017		J Mamath Joyal <b>Vs</b> Shantharaju	Chintamani Ramasharma Balasubrahamanyam
7	R.A. 28/2018 (ARGUMENTS) IA/1/2018		Gangamma <b>Vs</b> Kempamma	C G Sathyanarayan
8	R.A. 40/2018 (ARGUMENTS) IA/1/2018		SHIVASHANKARAPPA <b>Vs</b> UMADEVI	Chintamani Ramasharma Balasubrahamanyam
9	R.A. 90/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		N.T.Ramanna <b>Vs</b> A.Jayamma	H L Rajashekaralah
10	EX 9/2020 (FIRST HEARING)		Shivandaiah <b>Vs</b> The United India Insurance Co.	HLS
11	O.S. 13/2014 (STEPS) IA/6/2017 IA/5/2017 IA/8/2017 IA/3/2016 IA/1/2014 IA/2/2014 IA/7/2017		R PrasannaKumar Alias Renukaprasanna <b>Vs</b> G R Mallappa	H N Devaraja
12	EX 91/2018 (STEPS)		Nanjundamurthy <b>Vs</b> Special Land Acquisition Officer	H N Devaraja

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	EX 155/2018 (STEPS)		Savithramma <b>Vs</b>	H N Devaraja
14	O.S. 124/2018 (AMENDMENT) IA/1/2019 IA/2/2019		Special Land Acquisition Officer Ramanna <b>Vs</b> Mariyanna	C G Sathyanarayan
15	O.S. 62/2019 (STEPS) IA/1/2019		Canara Bank <b>Vs</b>	Shivakumar B
16	M.C. 44/2019 (TO HEAR) IA/1/2019		Ms.N.F.Auto Engineering works Proprietor Sri.Khalid Kumar.V.H <b>Vs</b> Vanita	S.N.Shivakumara swamy
17	EX 189/2019 (STEPS)		Ghouse Mohaddin dead by LRs., <b>Vs</b> Special Land Acquisition Officer	Pradeep L R
<b>( L.A.C./0000054/2017)</b>				
18	M.C. 74/2019 (STEPS)		Manjunath K.V. <b>Vs</b>	Prameela M R
19	O.S. 42/2020 (S S TO DEFENDANTS) IA/1/2020		Shanthamma alias Shanthi Sakamma <b>Vs</b> Krishnaiah M.D	Pavan Kumar S

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<b>02.45 AM to 05.45PM</b>				
1	FDP 15/2016 (ARGUMENTS)		Eranna son of late Ugraiah dead by his Lrs <b>Vs</b> Gangamma late Channaveeraiah Dead by her Lrs	S.B.
<b>11.00 AM to 02.00PM</b>				
<b>AMENDMENT</b>				
2	O.S. 320/2015 (SUMMONS)		Lakshamma <b>Vs</b> Ramaiah	K.M.Sreenivas
3	O.S. 366/2017 (SUMMONS)		Bettalingaiah <b>Vs</b> Shanthamma	K M Srinivas
4	O.S. 404/2017 (SUMMONS) IA/1/2017		Gangaraju <b>Vs</b> Mahesha	Vinayakumar
<b>WRITTEN STATEMENT</b>				
5	O.S. 348/2017 (SUMMONS)		Vedhalakshmi <b>Vs</b> Ombhamma	C G Sathyanarayan
6	O.S. 448/2019 (SUMMONS)		Kumara <b>Vs</b> Shivanna	M.Shahajabi
<b>STEPS BY</b>				
7	FDP 12/2019 (NOTICE)		Dasappa <b>Vs</b> Thimmaiah	B S Madhusudhan
8	FDP 16/2019 (Objection)		Venkatalakshamma <b>Vs</b> Venkataiah	H N Devaraja
9	Misc 7/2019 (Objection) IA/1/2019		Srinivasa <b>Vs</b> Rangaiah	H L Rajashekaraiiah
10	FDP 37/2019 (Objection)		Girijamma <b>Vs</b> Umesh	N Sadashivaiah
11	FDP 1/2020 (Objection)		Kariyamma <b>Vs</b> Chikkagangaiah	H N Devaraja
<b>ORDERS ON IA</b>				
12	O.S. 228/2019 (SUMMONS)		Mahadevamma <b>Vs</b> Sadashivaiah	Chintamani Ramasharma Balasubrahmanyam
13	O.S. 180/2014 (Objection)		P K Shivakumar <b>Vs</b> Neelambike	P Shivananjappa
14	O.S. 358/2019 (Objection) IA/1/2019 IA/2/2019		Kempamma <b>Vs</b> Seebanaiah	Nagaraju D

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15	O.S. 360/2013 (EVIDENCE)		Narasimhaswamy.M.L Vs M.P.Lakshmikantha	R.K.G.M.M.Mahaswamiyavaru

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<b>02.45 AM to 05.45PM</b>				
<b>BALANCE BY</b>				
1	Crl.Misc. 370/2019 (NOTICE)		Sharadamma Vs C.B.Mallikarjunaiah	B S Madhusudhan
2	Crl.Misc. 371/2019 (NOTICE)		Anitha Vs Yogeesh	K M Srinivas
3	Crl.Misc. 318/2019 (Objection)		Shruthi.B.S. Vs Jagadeesh.T.L.	Ksheerkumarswamy
4	Crl.Misc. 196/2019 (Petitioner evidence)		S.Manjula Vs G. Prasad	S Shivaprasad
<b>BALANCE BY</b>				
5	Crl.Misc. 323/2019 (NOTICE)		Manjamma.S.K. Vs P.N.Ramaiah	Samrakshanadikarigalu